

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P. (IB)-329 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2018**

NAME OF THE PARTIES: Metrika Enterprises
v/s.

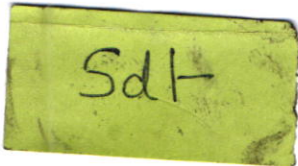
Marvel Sigma Homes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

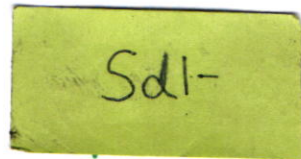
Order

Counsel for the Applicant present and Mr. Amit Gharte
undertakes to file Vakalatnama. Time granted.

List this matter on 22.06.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)

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